

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:559  
ANSWERED ON:15.03.2012  
SETTING UP OF NGDC  
Karunakaran Shri P.

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Government has decided to lay the gas spur line and set up a Natural Gas Development Centre;
- (b) if so, the details thereof; and
- (c) the steps being taken by the Government to convince the people and also give adequate compensation to them since the Gas spur line goes through the densely populated areas and agricultural fields?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N SINGH)

(a) & (b): There is no proposal at present for setting up a Natural Gas Development Center. However, in order to encourage investment in gas sector, including expansion of natural gas transportation infrastructure in the country, Petroleum & Natural Gas Regulatory Board (PNGRB) has been constituted through the PNGRB Act, 2006. The Board is, inter-alia, responsible for giving authorizations for building natural gas trunk pipelines to expand the natural gas pipeline network in the country.

(c) The acquisition of Right of Use in land required for construction of gas pipelines and compensation therefor is done in accordance with the provisions of The Petroleum & Minerals Pipelines (Acquisition of Right of Use in Land) Act, 1962.